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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the
Governor and by Heads of Departments.

REVENUE AND DEVELOPMENT DEPARTMENTS.

NOTIFICATIONS.

The 15th November 1939.

No. 4805—La-102/39-R.—In exercise of the powers conferred by section 17 (b) (ii) of the Madras Survey and Boundaries Act, 1923 (Madras Act VIII of 1923), the Governor of Orissa hereby directs the survey under the provisions of the said Act, of the land described below required for a trenching ground at Koraput :—

SCHEDULE.

District—Koraput.
Taluk—Koraput.

Village—Koraput.

Description of land, wet or dry, inam or poramboke with survey or paimash no.—dry land.

Name of owner—Maharajah of Jeypore.

Occupier—Pujari Janni.

Boundaries—

North—Dry land of Pujari Janni.

East—Koraput-Borigumma Road.

South—Burial ground.

West—Dry land of Pujari Janni.

ERRATUM.

The 15th November 1939.

No. 4806—L.A.-92/39.—Erratum to the 4 (1), notification no. 110-R., dated the 5th January 1938, published at page 8, Part III of the *Orissa Gazette*, dated the 7th January 1938, regarding acquisition of land for laying out a road from Humma to Palur in Palur Godo village, Chatrapur taluk, Ganjam district, the following corrections should be made:—

	<i>For</i>	<i>Read</i>
Column 4, Description of lands—Inam field no. 3 dry		Darmila Inam dry.
Column 5, Name of owner or occupier—Sri Kunjabehari Gajendra Deo, ex-zamindar of Palur Estate.		Sri Parvati Patta Mahadevi, wife of Sri Kunjabehari Gajendra Deo, ex-zamindar of Palur estate (Kudi Inamdar).
Column 6, Boundaries—North—Dry land of Sri Kunjabehari Gajendra Deo.		Dry land of Sri Parvati Patta Mahadevi, wife of Sri Kunjabehari Gajendra Deo ex-zamindar of Palur estate.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.